## HIGH COURT OF MEGHALAYA, SHILLONG

## **NOTICE**

No. HCM.III/255/2016-Judl./48

Dated Shillong, the 30th September, 2022

It is hereby notified to all concerned that, in view of the ensuing puja vacation, the Hon'ble, the Chief Justice is pleased to nominate Hon'ble Mr. Justice H.S. Thangkhiew for hearing of urgent matters, if any, in the following order:

- Urgent mentioning of any matter may be made before the Registry on or before October 3, 2022;
- 2. If any urgent matter is mentioned before the Registry as indicated above, the Hon'ble Single Bench will sit on **October 4**, **2022** for hearing of such matter(s).

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/255/2016-Judl./48-A Dated Shillong the 30<sup>th</sup> September, 2022 Copy to: -

- The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters concerned for information and necessary action.
- 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
  - 11. Notice Board.
  - 12. Office File.

JOINT REGISTRAR (LISTING)

30/9/22